

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-44/2004/3660 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Chatra Bhukhan Gogoi,  
District & Sessions Judge,  
Sonitpur.

Dated Guwahati the <sup>3<sup>rd</sup> May</sup> ~~3~~ April, 2023

Sub: **Station leave permission.**

Ref:- Your letter No.DJ(S) 1834 dated 27.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 30.04.2023 till the morning of 02.05.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-44/2004/3661/A, dated** , 03-05-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*